

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3920  
ANSWERED ON:18.02.2014  
SANCTION FOR PROSECUTION  
Punia Shri P.L.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether sanction for prosecution of personnel belonging to any of the Central Forces deployed in the maoist affected areas is pending with the Ministry;
- (b) if so, the details thereof; and
- (c) the reasons for the pendency?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a):No Madam. No sanction for prosecution of personnel belonging to any of the Central Forces personnel deployed in the maoist affected areas is pending with the Ministry of Home Affairs for any of the alleged misconduct done by him during his tenure/posting in the Maoist affected area.

(b) & (c): Does not arise in view of (a) above.